

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:238
ANSWERED ON:03.12.2003
OPENING OF A CGHS DISPENSARY IN CHANDIGARH
PAWAN KUMAR BANSAL

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the sole CGHS Dispensary at Chandigarh is found to be inadequate to meet the rush of eligible persons visiting it for treatment;
- (b) if so, whether the Government propose to set up another dispensary at Chandigarh to meet the requirement of the people;
- (c) whether the beneficiaries who have already retired, a lump-sum amount equivalent to 10 times the annual contribution, irrespective of the age, is being charged; and
- (d) if so, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a)&(b): The existing CGHS dispensary in Chandigarh is working to its capacity and the dispensary services are being managed with the available strength of doctors and other staff members. However, due to constraints of resources and manpower, there is no proposal to open an additional CGHS dispensary in Chandigarh at present.

(c): No, Sir. The pensioner beneficiaries of CGHS are required to pay their monthly CGHS contribution only on an annual basis (12 months at a time). However, for the sake of convenience of the pensioners, they have been given an option to pay a lump sum CGHS contribution for 10 years (120 months). Whatever option the pensioner chooses, the CGHS authorities issue a Permanent/Whole life CGHS Pensioner card only after the CGHS contribution for 120 months has been received from the pensioner where after no further CGHS contribution is charged from the pensioner.

(d): In view of (c) above, the question does not arise.